

NOTIFICATION

The following transfers and postings of Judicial Officers in the cadre of District Judge are ordered in the interest of public service, to take effect from 02nd July, 2018:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	Sri.V.Srishananda	District Judge, OOD, Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru. (ON REPATRIATION)	District Judge, OOD, Leave Reserve, High Court of Karnataka, BENGALURU. (Vacant Post)
2	Sri.G.A.Manjunatha	LXIV Addl. City Civil and Sessions Judge, Bengaluru City.	District Judge, OOD, Leave Reserve, High Court of Karnataka, BENGALURU. (Vacant Post)

BY ORDER OF HON'BLE THE CHIEF JUSTICE,


(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, with a request to make necessary arrangements for relieving the Officer concerned and to send the proposal for concurrent appointment to the Court which will become vacant due to above transfer.
2. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru City.
3. The officer at Sl.No.1 of the Notification, with a direction to get himself relieved from the present charge of his post only after receipt of necessary repatriation orders from the Government and then proceed to take charge of his new post, immediately.

4. The officer at Sl.No.2 of the Notification, with a direction to get himself relieved from the present charge of his post and to take charge of his new post on 02nd July, 2018.
5. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Computers)/Registrar (Administration)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review)/Registrar (Recruitment) and Secretary to Hon'ble the Chief Justice.
6. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
7. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
8. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
9. All the Private Secretaries to the Hon'ble Judges.
10. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
12. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
13. The Prl. Secretary to Government, Transport Department, M.S.Building, Bengaluru.
14. The Accountant General in Karnataka, Bengaluru.
15. The Director, Karnataka Judicial Academy, Bengaluru.
16. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
17. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
18. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
19. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
20. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
21. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
22. Spare copies.